

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.03.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 111 of 2020	Rita Kapur Vs. Invest Care Real Estate LLP & Ors.	Ranvir Singh	Vivek Sinha-R1 Vivek Malik-R3

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 43 of 2022	Bandhu Sharma Vs. Registrar of Companies, Delhi	Sagar Aggarwal	
3.	Comp. App. (AT) No. 44 of 2022	GMR& Co., Chartered Accountants, (Through its Partners) Vs. Highwind Energy Pvt. Ltd. & Ors.	Bhakti Pasrija	
4.	Comp. App. (AT) No. 45 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. Windforce Management Services Pvt. Ltd. & Ors.	Bhakti Pasrija	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 396 of 2020	K.B. Polychem (India) Ltd. Vs. Rapt Industries Pvt. Ltd.	Shailender Kumar	
6.	Comp. App. (AT) (Ins) No. 478 of 2021	Nabinagar Power Generating Company Ltd., Nabinagar Super Thermal Power Project Vs. Ram Ratan Modi, Liquidator of D C Industrial Plant Services Pvt. Ltd.	R. Sudhinder	Azeem Khan
7.	Comp. App. (AT) (Ins) No. 531 of 2021	National Urban Co-operative Bank Ltd. Vs. Anup Kumar & Ors.	Rupak Srivastava	Shankari Mishra Anup Kumar-R1 Abhishek Anand Ranveet Singh-R2 Prateek Gupta-R3, R4 Govind Bhardwaj-R5

8.	Comp. App. (AT) (Ins) No. 765 of 2021	Altico Capital India Ltd. & Anr. Vs. Rajesh Patel & Ors. With	Vijay Purohit	Abhijeet Sinha Nitin Mishra Mitali Gupta-R1
9.	Comp. App. (AT) (Ins) No. 766 of 2021	Altico Capital India Ltd. & Anr. Vs. Ajay Agarwal & Ors.	Vijay Purohit	Sagar Wagle Saurabh Jain-R1 to R4
10.	Comp. App. (AT) (Ins) No. 891 of 2021	Commissioner of Customs & Excise – Jaipur-I (Now known as “Principle Commissioner, Central Goods & Service Tax”) Vs. Ashika Commercial Pvt. Ltd. Through the Resolution Professional Rajesh Kumar Agarwal & Ors.	Sandeep Pathak	Vikrant Pachnanda Shruti Swaika Mukul Katyal-R1

For Hearing

11.	Comp. App. (AT) (Ins) No. 1097 of 2019	Mr. G. Eswara Rao Vs. Stressed Assets Stabilisation Fund & Anr.	Mayank Jain	Sidhartha Barua Praful Jindal-R1
12.	Comp. App. (AT) (Ins) No. 227 of 2020	Pandit Automotive Pvt. Ltd. Through its Liquidator, CS Anagha Anasingaraju Vs. Chetan Motors & Anr.	Pradeep Kumar Mittal	Aaditya A. Pande- R1 & R2
13.	Comp. App. (AT) (Ins) No. 06 of 2021 & I.A. No. 251 & 253 of 2022	Raj Singh Gehlot Director, Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	Anush Raajan	Vijay Nair Shubham Paliwal
14.	Comp. App. (AT) (Ins) No.15 of 2021	Anuj Gupta Vs. Stressed Assets Stabilisation Fund & Anr.	Henna George	Siddhartha Barua Praful Jindal-R1 Jigar P. Shah
15.	Comp. App. (AT) (Ins) No. 352 of 2021	Synergy Technologies & Anr. Vs. Parthiv Parikh & Ors. With	Chirag Gupta	Dheeraj Garg-R1 Neha Shivhare-R2,3 Aditya V. Singh-R4 Rajendra Benwal-R5
16.	Comp. App. (AT) (Ins) No. 424 of 2021	Vikram Sanghvi Vs. Bank of Baroda and Ors.	Anshul	Bishwajit Dubey Madav Kanoria-R1 Aditya V. Singh-R4 Jamini Dave
17.	Comp. App. (AT) (Ins) No. 355 of 2021	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare	Viraj Parish Nitin Mishra-R1 Tishampati Sen Chintan Gandhi-R2

18.	Comp. App. (AT) (Ins) No. 435 of 2021	Muktar Shamsuddin Shaikh Vs. SREI Equipment Finance Ltd. & Anr.	Meghna Rao	Anushree Kapadia- R1 Anup Kr. Singh-R2
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After the above

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Directions

19.	Review Application No. 01 & 02 of 2021 in Comp. App. (AT) (Ins) No. 233 & 333 of 2021	Dwarkadhish Sakhar Kharkhana Ltd. & Anr. Vs. Pankaj Joshi & Ors.	Utsav Mukherjee	Rohan Agrawal
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**By order of Hon'ble Chairperson
-sd/-
Registrar**